GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 474 TO BE ANSWERED ON 06.02.2017

NEW KENDRIYA VIDYALAYAS AND JAWAHAR NAVODAYA VIDYALAYAS

474. SHRI M.B. RAJESH:

- Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government has received any proposal from the State Government of Kerala to open new Kendriya Vidyalayas and Navodaya Vidyalayas in the State; and
- (b) if so, the details thereof and response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): Yes, Madam. Kendriya Vidyalaya Sangathan (KVS) has received 5 proposals from the State Government of Kerala for opening of new Kendriya Vidyalayas at (i) Kottarakkara, Distt. Kollam, (ii) Ulliyeri Distt. Kozhikode, (iii) Thrikkakara, Distt. Ernakulam, and (iv) Nileshwar, Distt. Kasaragod, (v) Konni, Distt. Pathanamthitta. However, the feasibility of only the proposals for Nileshwar & Konni has been established as per the KVS norms.

The Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. In the State of Kerala, JNVs have been sanctioned in all the 14 districts and are presently functioning from their permanent buildings.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 474 RAISED BY SHRI M.B. RAJESH, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 6^{TH} FEBRUARY, 2017 REGARDING NEW KENDRIYA VIDYALAYAS AND JAWAHAR NAVODAYA VIDYALAYAS

Details of proposals for opening of new Kendriya Vidyalayas in the State of Kerala (As on 01.02.2017)

S.No.	Name of proposal	Current status
1.	Kottarakkara, Distt. Kollam	Proposal in prescribed format was received from the District Collector, Kollam, Kerala through the Deputy Commissioner, KVS, RO, Ernakulam vide letter dated 02.08.2016. On examination of the proposal, some discrepancies viz. (i) the proposed 5 acres of land is slopy and also has rubber trees on it., (ii) size of the class-rooms in the temporary building are not mentioned. KVS(HQ) requested the Collector, District Kollam to remove the discrepancies. Reply is awaited.
2.	Ulliyeri, Distt. Kozhi kode	A proposal in prescribed format was received from the District Collector, Kozhikode in February, 2015 with discrepancies. 10 class rooms have been proposed as against 15 rooms in the temporary building, no commitment to provide residential accommodation to 50% of KV staff etc. KVS (Hqrs.) requested the Collector, District Kozhikode to remove the discrepancies. Reply is awaited.
3.	Thrikkakara, Distt. Ernakulam	A proposal in prescribed format was received from the District Collector, Ernakulam through Deputy Commissioner, KVS, RO, Earnakulam on 23.04.2013 with some discrepancies viz. BPCL pipeline passing through the proposed land earmarked by District Administration, providing 10 class rooms instead of 15 rooms in the temporary building. The Deputy Commissioner, KVS, RO, Ernakulam requested the Collector, Ernakulam to remove BPCL Pipeline. Reply is awaited.
4.	Nileshwar, Distt. Kasaragod	A proposal was received from the Distt. Collector in November, 2012. The proposal fulfills the KVS norms. Hence it is a feasible proposal approved by Board of Governors, KVS in its 103 rd meeting held on 30.10.2015 (A fit case for opening of a new KV). However, at present no sanction of Cabinet Committee on Economic Affairs (CCEA) is available with Kendriya Vidyalaya Sangathan for opening of new Kendriya Vidyalayas.
5.	Konni, Distt. Pathanamthitta	A proposal was received from the Distt. Collector in March, 2015. The proposal fulfills the KVS norms. Hence, it is a feasible proposal approved by Board of Governors, KVS in its 103 rd meeting held on 30.10.2015 (A fit case for opening of a new KV). However, at present no sanction of Cabinet Committee on Economic Affairs (CCEA) is available with Kendriya Vidyalaya Sangathan for opening of new Kendriya Vidyalayas.